

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2145

TO BE ANSWERED ON MARCH 20, 2023

SCHEME FOR CAPACITY BUILDING OF MUNICIPAL INSTITUTIONS

NO. 2145. SHRI PARIMAL NATHWANI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Ministry has implemented any scheme for capacity building of municipal functionaries and municipal institutions;
- (b) if so, the details thereof;
- (c) the number of individuals who have been provided training since inception of the scheme, State/UT-wise; and
- (d) the details of the fund allocated, released, and utilized till now, State/UT-wise?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (d): Capacity building is one of the important components under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) launched in June, 2015 consisting of both individual and institutional capacity building. States have been encouraged to take up extensive Capacity Building activities for their Urban Local Bodies (ULBs) to achieve urban reforms and implement projects in Mission mode.

As per Mission guidelines, Individual capacity building includes (i) Strategic training plan based on Training Needs Assessment (TNA); (ii) exposure visits; (iii) workshops, seminars, research studies and documentation; (iv) individual capacity building focusing on coaching and task-related assistance from peers and mentors; (v) visibility, including preparation of Information Education and Communication (IEC) materials. Institutional capacity building is focused on building the institutional capacity of ULBs by using consulting firms and other entities.

The target of providing capacity building to 45,000 municipal functionaries & elected representatives under AMRUT has already been achieved, with capacity building training already having been imparted to 57,134 municipal functionaries & elected representatives. The State-wise status of capacity building imparted under AMRUT is enclosed at **ANNEXURE**.

The ongoing Comprehensive Capacity Building Programme (CCBP) along with other institutional arrangements that support Mission implementation has been funded from State Administrative & Office Expense (A&OE) funds provided under the Mission.

ANNEXURE

Sl. No.	Name of State/UT	Target Functionaries (Mission Target)	Municipal Functionaries / elected representatives Trained
1	Andaman & Nicobar Islands	90	78
2	Andhra Pradesh	2,970	1,149
3	Arunachal Pradesh	90	136
4	Assam	360	54
5	Bihar	2,430	346
6	Chandigarh	90	400
7	Chhattisgarh	810	1,363
8	Dadra & Nagar Haveli	90	2
	Daman and Diu	90	6
9	Delhi	360	86
10	Goa	90	146
11	Gujarat	2,790	1,267
12	Haryana	1,800	623
13	Himachal Pradesh	180	145
14	Jammu & Kashmir	450	24
15	Ladakh		6
16	Jharkhand	630	3,500
17	Karnataka	2,430	2,123
18	Kerala	810	2,493
19	Lakshadweep	90	40
20	Madhya Pradesh	3,060	8,867
21	Maharashtra	3,960	3,330
22	Manipur	90	58
23	Meghalaya	90	32
24	Mizoram	90	217
25	Nagaland	180	491
26	Odisha	810	1,311
27	Puducherry	270	290
28	Punjab	1,440	1,427
29	Rajasthan	2,610	1,654
30	Sikkim	90	132
31	Tamil Nadu	2,970	12,827
32	Telangana	1,080	1,061
33	Tripura	90	120
34	Uttar Pradesh	5,490	6,811
35	Uttarakhand	630	648
36	West Bengal	5,400	3,871
	Total	45,000	57,134